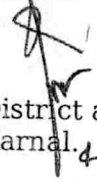


ORDER:

Consequent upon transfer of Judicial Officers by Hon'ble High Court, the "Complaint Committee" constituted vide order dated 19.04.2019, conveyed vide this office Endst.No.6202/W-6 dated 19.04.2019, in terms of instructions contained in Haryana Government letter No.5/2/2002-4GS-III dated 24.07.2012, received along with Hon'ble High Court letter No.581 Spl.E.II/L.80(a)Hry. dated 23.08.2012, for redressal of complaints made by the victim women of sexual harassment at work place is hereby reconstituted as under:-

1	Ms.Saurab Gusain, Additional District and Sessions Judge, Karnal.	Chairperson.
2	Shri Akshay Chaudhary, Civil Judge (Jr.Division), Karnal.	Member
3	Ms.Suman Patlain, Civil Judge (Jr.Division), Karnal.	Member
4	Ms.Saroj Bala Jain, Advocate	Member

The Complaint Committee shall make an annual report on the complaints and action taken thereon to this office.


District and Sessions Judge,
Karnal. 5-8-2021

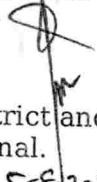
Endst.No. 8836 /W-6.

Dated 05/08/2021

Copy forwarded to the following for information and necessary

action:-

1. The Registrar General, High Court of Punjab and Haryana, Chandigarh, with reference to Hon'ble High Court letter No.581 Spl.E.II/L.80(a)Hry. dated 23.08.2012.
2. The Director Women and Child Development Department, Haryana, Panchkula.
3. All the Judicial Officers posted in Karnal Sessions Division.
4. Ms.Saroj Bala Jain, Advocate, District Courts, Karnal.


District and Sessions Judge,
Karnal.

5-8-2021

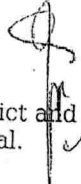
ORDER:

Consequent upon transfer of Ms.Rekha, Additional Civil Judge (Sr.Division), Assandh, and in compliance with the instructions of Hon'ble High Court contained in letter No.564 Spl.E.II/L.80 (a) dated 03.07.2018, Internal Complaints Committee regarding Sexual Harassment of Women at work place consisting the following Officers/Advocates/Employees, is hereby re-constituted at Sub Division Assandh:-

Sr.No.	Name & Designation of the Officer/ Advocate	In the capacity of
1.	Ms.Aparna Bhardwaj, ACJ(SD), Assandh	Chairperson
2.	Shri Sunil, CJ(JD), Assandh	Member
3.	Ms.Manju Rana, Advocate	Member
4.	Shri Satbir Attri, Reader Gr.II	Member

The Complaint Committee shall make an annual report on the complaints and action taken thereon to this office.

All concerned be informed accordingly.



District and Sessions Judge,
Karnal.

Endst.No. 5975-79

Dated 02/07/2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh, with reference to Hon'ble High Court letter No.564 Spl.E.II/L.80 (a) dated 03.07.2018.
2. Ms.Aparna Bhardwaj, Additional Civil Judge (Sr.Division), Assandh.
3. Shri Sunil, Civil Judge (Jr.Division), Assandh.
4. Ms.Manju Rana, Advocate, Assandh.
5. Shri Satbir Attri, Reader Gr.II to the Court of Additional Civil Judge (Sr.Division), Assandh.


District and Sessions Judge,
Karnal.

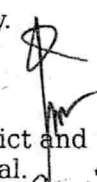
ORDER:

Consequent upon transfer of Ms.Rupa, Civil Judge (Junior Division), Indri, the "Internal Complaint Committee" constituted vide order dated 05.07.2018, conveyed vide this office Endst.No.10177-82 dated 05.07.2018 and in compliance of Hon'ble Punjab and Haryana High Court, Chandigarh letter No.564 Spl.E.II/L.80 (a) dated 03.07.2018, for redressal of complaints made by the victim women of sexual harassment at work place is hereby reconstituted at Sub Division Indri:-

Sr.No.	Name & Designation of the Officer/Advocate	In the capacity of
1.	Ms.Diksha Dass Ranga, ACJ(SD), Indri	Chairman
2.	Ms.Shabnam Chauhan, Advocate	Member
3.	Shri Ashok Rawal, Reader	Member
4.	Shri Sanjay Sharma, Reader	Member

The Complaint Committee shall make an annual report on the complaints and action taken thereon to this office.

All concerned be informed accordingly.



District and Sessions Judge,
Karnal.

Endst.No. 8830-35

Dated 05/08/2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh, with reference to Hon'ble High Court letter No.564 Spl.E.II/L.80 (a) dated 03.07.2018.
2. Ms.Diksha Dass Ranga, Additional Civil Judge (Sr.Division), Indri.
3. Ms.Harsha Sharma, Civil Judge (Jr.Division), Indri.
4. Ms.Shabnam Chauhan, Advocate, Indri.
5. Shri Ashok Rawal, Reader to the Court of Ms. Diksha Dass Ranga, Additional Civil Judge (Sr. Division), Indri.
6. Shri Sanjay Sharma, Reader in the Court of Ms.Harsha Sharma, Civil Judge (Jr. Division), Indri.


District and Sessions Judge,
Karnal.

5.8.2021